

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 2897 /A

From :- Smti. Pronita Morang
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 25th April, 2025.

Sub:- **Station leave.**

Ref:- JHD/I/2025/10/1500 dated 22.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 25.04.2025 till the morning of 29.04.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/ 2898 /A, dated , 25-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

25.04.25
JT. REGISTRAR (VIGILANCE)